

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

STARRED QUESTION NO:194
ANSWERED ON:06.12.2012
DIVERSION AND SMUGGLING OF FERTILIZERS
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a): Whether urea and other fertilizers are allegedly being diverted and smuggled to neighbouring countries like Nepal and Bangladesh;
- (b): If so, the details thereof including the cases of smuggling of fertilizers that were registered during the last three years and the current year, State-wise and the reasons therefor; and
- (c): the remedial measures taken/being taken by the government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF THE LOK SABHA STARRED QUESTION NO. 194 TO BE ANSWERED ON 06-12-2012 REGARDING DIVERSION AND SMUGGLING OF FERTILIZES.

(a) &(b): There are some reports of alleged diversion and smuggling of urea and other fertilizers from India to Nepal, Bangladesh and other neighbouring countries. However, these reports have not been confirmed by any of the State Governments.

(c): Following steps/remedial measures are taken/being taken:-

(i) State Governments have been advised from `time to time` by the Department of Fertilizers to keep a strict vigil so that no diversion and smuggling of fertilizes to neighbouring countries takes place through land and sea routes.

(ii). Similarly, Union Home Ministry has also alerted Border guarding forces viz. Board Security Force (BSF), Indo Tibetan Border Police (ITBP), Assam Rifles and Sashastra Seema Bal (SSB) and Indian Coast Guard (ICG) to maintain strict vigilance on the borders so that no smuggling of fertilizers takes place. Further, Ministry of Home Affairs has also addressed the Chief Secretaries of the Government of Arunachal Pradesh, Assam, Bihar, Gujarat, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Tripura, Uttar Pradesh, Uttarakhand and West Bengal to sensitize the various authorities concerned requesting for taking measures so that diversion and smuggling of fertilizers, if any, to the neighbouring countries should not take place.

(iii) Department of Fertilizers have also, from time to time, sensitised the concerned State Governments for gearing up the enforcement agencies under their jurisdiction for taking all preventive/punitive steps for ensuring that no diversion of subsidized fertilizer takes place for other than agricultural use.